

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2205**  
TO BE ANSWERED ON 05.08.2024

**Projects Pending for Forest/Environmental Clearance**

2205. SHRI RAVINDRA SHUKLA ALIAS RAVI KISHAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the names of the schemes of the State of Uttar Pradesh which are pending with the Government for forest and environment clearance;
- (b) the current status thereof; and
- (c) the time by which the Government is likely to take a decision thereon?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI KIRTI VARDHAN SINGH)

- (a) to (c) No scheme of the State of Uttar Pradesh is pending with the Ministry of Environment, Forest and Climate Change at Central level for environment clearance. Proposals received for grant of environment clearance for various activities are examined / appraised as per the procedure defined in the Environment Impact Assessment (EIA) Notification 2006 and as amended from time to time.

Further, the proposals complete in all respect duly recommended by the State Government /Union Territory Administration for seeking prior approval of the Central Government under section 2 (1) (ii) of the Van (Sanrakashan Evam Samvardhan) Adhiniyam, 1980 for use of the forest land for non-forestry purposes are examined as per the provisions of Van (Sanrakashan Evam Samvardhan) Adhiniyam, 1980 and Van (Sanrakashan Evam Samvardhan) Rules, 2023 made their under, which is a continuous process.

The proposals for diversion of forest are processed online through PARIVESH (“Pro Active and Responsive facilitation by Interactive and Virtuous Environmental Single window Hub”) portal. The detail of all such proposals is available in public domain on the portal.

Prompt decisions are taken by the Central Government on the proposals, which are complete in all respects.

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